NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties
C.A. No.				M/s. / Mr.
CP(IB) No.35/	-	For filing	Rule-6	Ador Welding Ltd., Vs Hajee A.P. Bava &
BB/2017		Vakalat &	of IB	Company Construction Pvt. Ltd.
		objections		

SL. NAME (IN CAPITAL)	SIGNATURE		
NO. & PHONE NUMBER	REPRESENTATION TO WHOM		
S. Samertha	Aduocate for Petitioner -	3 away	
Ph: 9886843788	Petitioner -	ahitlugshelte	
Ankitha G. Shelke	Advocate for Respondent.	ahitung	

PCS for petitioner is present. Ms. Ankita G. Shelki has filed valakat for respondent and has also filed objections.

For hearing list it on 15.11.2017.

MEMBER (J)

MEMBER (T)